

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/10844/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
Presiding Officer,
Industrial Tribunal, Dibrugarh.

Dated Guwahati the th 15 November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. ITD.01/2023/927, dtd 10.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 14.11.2023, alongwith station leave permission, w.e.f the evening of 10.11.2023 to the morning of 16.11.2023.** The District & Sessions Judge, Dibrugarh, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/10845-10846/A, dated , 15-11-23

Copy forwarded for information to:

1. The District & Sessions Judge, Dibrugarh.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
